*5 [The Questioner was absent]

Infrastructure facilities in Gram Panchayats

- *5. SHRI HARNATH SINGH YADAV: Will the Minister of PANCHAYATI RAJ be pleased to state:
- (a) whether any scheme is being implemented by Government to ensure adequate infrastructure facilities to the Panchayats across the country and if so, the details thereof:
- (b) whether Government had also proposed for computerization of all Panchayats and provision of online services; and
- (c) if so, the details thereof and the financial allocation made by Government for this purpose during the last three years and the current year, State-wise?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) to (c) A statement is laid on the Table of the House.

Statement

- (a) and (b) 'Panchayat' being a State subject, providing infrastructure facilities including computerization of the Panchayats is primarily the responsibility of the States. However, the following programmes are also being implemented for providing adequate infrastructure facilities by the Government of India:
 - (i) Fourteenth Finance Commission (FFC) grants are provided to the Gram Panchayats (GPs) for infrastructure and basic services such as roads, drainage, footpaths, water supply, street lighting, sanitation, maintenance of community assets, cremation and burial grounds, etc.
 - (ii) Ministry of Panchayati Raj (MoPR) under the restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented with effect from 2018-19, is providing financial support for certain infrastructural facilities for GPs such as Gram Panchayat Bhawans, computers and peripherals.
 - (iii) Implementation of computerization of GPs is being done under various programmes such as RGSA, FFC, etc.
 - (iv) Department of Telecommunications (DoT), Government of India, is implementing the BharatNet project to provide broadband connectivity to all GPs of the country. Phase-I of the project to connect one lakh GPs has been completed in December, 2017. Under Phase-II, the remaining around 1,50,000 GPs are being covered through an optimal mix of media such as Optic Fibre Cable, Radio and

- Satellite, through States, Private Sector and Central Public Sector Undertakings.
- (v) Towards provision of online services in the rural areas and GPs, Common Service Centres (CSCs) have been setup through a 'Common Service Centre-Special Purpose Vehicle' (CSC-SPV), a society of Ministry of Electronics and Information Technology. The key objective of CSCs is to deliver various citizen centric services, such as Government to Citizen (G2C), Business to Citizen (B2C) services, financial inclusion services, educational services, skill development services etc.
- (c) The State-wise financial allocation made by the Government under FFC grants and RGSA during the last three years and current year are at Annexure-I and Annexure-II respectively (*See* below). The funds disbursement details of BharatNet are at Annexure-III.

Annexure-I

Allocation of Fourteenth Finance Commission grant to the States for Gram

Panchayats in the years 2016-17 to 2019-20

(₹ in crore)

| Sl. No | o. State | 2016-17 | 2017-18 | 2018-19 | 2019-20 |
|--------|-------------------|---------|---------|---------|---------|
| 1. | Andhra Pradesh | 1463.45 | 1686.85 | 1947.32 | 2622.13 |
| 2. | Arunachal Pradesh | 138.66 | 159.82 | 184.49 | 248.44 |
| 3. | Assam | 915.98 | 1055.80 | 1218.82 | 1641.19 |
| 4. | Bihar | 3554.23 | 4096.80 | 4729.38 | 6368.25 |
| 5. | Chhattisgarh | 886.82 | 1022.18 | 1180.02 | 1588.94 |
| 6. | Goa | 22.62 | 26.07 | 30.10 | 40.53 |
| 7. | Gujarat | 1460.18 | 1683.08 | 1942.96 | 2616.26 |
| 8. | Haryana | 656.72 | 756.98 | 873.86 | 1176.68 |
| 9. | Himachal Pradesh | 306.05 | 352.76 | 407.24 | 548.36 |
| 10. | Jammu and Kashmir | 585.73 | 675.15 | 779.40 | 1049.49 |
| 11. | Jharkhand | 1022.53 | 1178.63 | 1360.62 | 1832.12 |

| | | L | | | |
|---------|----------------|----------|----------|----------|-------------|
| Sl. No. | State | 2016-17 | 2017-18 | 2018-19 | 2019-20 |
| 12. | Karnataka | 1570.77 | 1810.55 | 2090.10 | 2814.39 |
| 13. | Kerala | 679.40 | 783.12 | 904.03 | 1217.30 |
| 14. | Madhya Pradesh | 2292.46 | 2642.40 | 3050.41 | 4107.48 |
| 15. | Maharashtra | 2542.61 | 2930.76 | 3383.28 | 4555.70 |
| 16. | Manipur | 34.84 | 40.16 | 46.36 | 62.43 |
| 17. | Odisha | 1496.64 | 1725.11 | 1991.48 | 2681.59 |
| 18. | Punjab | 691.84 | 797.45 | 920.58 | 1239.58 |
| 19. | Rajasthan | 2305.52 | 2657.47 | 3067.80 | 4130.90 |
| 20. | Sikkim | 25.11 | 28.95 | 33.41 | 44.99 |
| 21. | Tamil Nadu | 1484.31 | 1710.90 | 1975.07 | 2659.50 |
| 22. | Telangana | 908.99 | 1047.75 | 1209.53 | 1628.68 |
| 23. | Tripura | 56.76 | 65.43 | 75.53 | 101.71 |
| 24. | Uttar Pradesh | 6050.02 | 6973.57 | 8050.34 | 10840.04 |
| 25. | Uttarakhand | 318.37 | 366.97 | 423.64 | 570.44 |
| 26. | West Bengal | 2399.91 | 2766.26 | 3193.39 | 4300.01 |
| M: | Total | 33870.52 | 39040.97 | 45069.16 | 60687.13 |

[RAJYA SABHA]

Oral Answers

56

Annexure-II

State-wise Annual Action Plan approved in the years 2016-17 to 2019-20 under

Rashtriya Gram Swaraj Abhiyan (RGSA)

(₹ in crore)

to Questions

| Sl. No. | State | 2016-17* | 2017-18* | 2018-19 | 2019-20 |
|---------|----------------------------|----------|----------|---------|---------|
| 1. | Andhra Pradesh | 91.61 | 90.74 | 128.54 | 154.72 |
| 2. | Andaman and Nicobar Island | 0.42 | 13.6 | 1.5 | 1.5 |
| 3. | Arunachal Pradesh | 2 | 7.33 | 40.72 | 46.58 |

| Sl. No. | State | 2016-17 | * 2017-18* | 2018-19 | 2019-20 |
|---------|------------------------|---------|------------|---------|---------|
| 4. | Assam | 55.29 | 36.02 | 77.27 | 65.59 |
| 5. | Bihar | 0 | 0 | 108.02 | 126.3 |
| 6. | Chhattisgarh | 42.62 | 38.82 | 25.87 | 32.62 |
| 7. | Dadra and Nagar Haveli | 0 | 0 | 1.628 | 2.38 |
| 8. | Daman and Diu | 0 | 0 | 1.21 | 0.89 |
| 9. | Goa | 3.83 | 2.29 | 4.39 | 3.71 |
| 10. | Gujarat | 66.76 | 34 | 27.92 | 55.09 |
| 11. | Haryana | 30.39 | 49.09 | 55.55 | 69.64 |
| 12. | Himachal Pradesh | 4.51 | 5.68 | 19.18 | 20.9 |
| 13. | Jammu and Kashmir | 0 | 0 | 49.51 | 67.14 |
| 14. | Jharkhand | 60.79 | 67.66 | 28.53 | 34.62 |
| 15. | Karnataka | 58.81 | 45.37 | 66.08 | 52.31 |
| 16. | Kerala | 23.53 | 26.5 | 51.78 | 50.68 |
| 17. | Lakshadweep | 0 | 0 | 0 | 0 |
| 18. | Madhya Pradesh | 86.21 | 91.25 | 215.29 | 227.65 |
| 19. | Maharashtra | 45.66 | 63.63 | 102.54 | 142.89 |
| 20. | Manipur | 10.02 | 6.53 | 20.6 | 10.09 |
| 21. | Meghalaya | 0 | 0 | 9.86 | 15.02 |
| 22. | Mizoram | 12.95 | 11.72 | 10.97 | 7.34 |
| 23. | Nagaland | 0 | 0 | 8.76 | 8.87 |
| 24. | Odisha | 40.03 | 42.77 | 50.68 | 28.55 |
| 25. | Puducherry | 0 | 0 | 0 | 2.82 |
| 26. | Punjab | 19.38 | 8.26 | 98.93 | 91.12 |
| 27. | Rajasthan | 45.75 | 21.7 | 61.81 | 74.97 |
| 28. | Sikkim | 4.83 | 5.35 | 11.29 | 9.32 |
| 29. | Tamil Nadu | 55.48 | 53.7 | 96 | 158.65 |

| 58 | Oral Answers | [RAJYA SABHA] | | to | Questions |
|-------|---------------|---------------|----------|---------|-----------|
| Sl. N | o. State | 2016-17* | 2017-18* | 2018-19 | 2019-20 |
| 30. | Telangana | 47.26 | 61.94 | 66.75 | 175.18 |
| 31. | Tripura | 13.32 | 10.86 | 7.5 | 12.2 |
| 32. | Uttar Pradesh | 118.59 | 125.84 | 249.24 | 416.92 |
| 33. | Uttarakhand | 27.45 | 21.38 | 37.37 | 57.21 |
| 34. | West Bengal | 45.2 | 55.57 | 91.59 | 94.18 |

Annexure-III Details of Funds disbursed under Bharat Net projectare as under:

| Sl. No. | Year | Fund disbursed (₹ in Crore) |
|---------|--------------|-----------------------------|
| 1. | 2016-17 | 5600.00 |
| 2. | 2017-18 | 6000.00 |
| 3. | 2018-19 | 4145.54 |
| 4. | 2019-20 (BE) | 6000.00 |

^{*} Bharatnet Project is implemented through a Special Purpose Vehicle - Bharat Broadband Network Limited (BBNL). Allocation of funds is made to BBNL.

MR. CHAIRMAN: Q.No.5, श्री हरनाथ सिंह यादव नहीं हैं और किसी ने supplementary नहीं भेजा है। Now, Q.No.6. Shrimati Jharna Das Baidya.

Decreasing area of land under cultivation

- *6. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
 - (a) whether it is a fact that the area of land under cultivation is decreasing; and
 - (b) if so, the rate of decrease during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) A statement is laid on the Table of the House.

^{*} Pending launch of RGSA, during 2016-17 and 2017-18, funds were released to States for Capacity Building and training of Panchayati Raj Institutions.